

15.01.2014.

App: Sri Surendran P.

Resp: Sri Deepak Shukla.

Sri Surendra P, learned counsel appearing for the applicant submits at the Bar that the present OA may be dismissed as not pressed with liberty to file fresh OA.

The OA is dismissed as not pressed with liberty to file fresh OA subject to limitation.

*S. Ch*

(Ms. Jayati Chandra)

Member (A)

Amit/-

*N. Kumar*

(Navneet Kumar)

Member (J)

*On  
Copy of Order  
Decided 15-1-14  
Released 16-1-14*